## GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:3219 ANSWERED ON:15.04.2010 REIMBURSEMENT TO KHDC Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government of Karnataka has sent a proposal to the Union Government for sanction and release of rebate amounting Rs.87.453 lakhs towards reimbursement of rebate extended by Karnataka Handloom Development Corporation (KHDC) and Primary handloom weavers cooperative societies;
- (b) if so, the action taken by the Union Government thereon; and
- (c) the time by which the amount is likely to be released?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAKA LAKSHMI)

(a) to (c): Yes, Madam. 10% Rebate Scheme (Non-Plan) was introduced for a period of 3 years i.e. 2006-07 to 2008-09. The scheme stands discontinued w.e.f. 1st April, 2009. The past liabilities of the scheme were sanctioned during the year 2009-10. This includes an amount of Rs.60.55 lakh released to the Government of Karnataka. The proposal for Rs.87.453 lakh was received in February, 2010. The past liabilities of various States, including Karnataka under the 10% Rebate Scheme will be settled on allocation of requisite funds by the Ministry of Finance.